

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

CCP NO. 14/94 in OA NO. 1647/93

New Delhi this the 31st day of May, 1994.

Shri Justice V.S. Malimeth, Chairman.

Shri P.T. Thiruvengadam, Member(A).

Mahadev Prashad S/c Shri Singha Ram, R/c Vill & PO: Kutina, Distt. Alwar (Raj)

Petitioner.

By Advocate Shri V.P. Sharma.

## Versus

- Shri G.K. Kanchan, 1. Divisional Railway Manager, Northern Railway, Delhi Division, Newr New Delhi Railway Station, New Delhi.
- Shri Gajender Singh, Sr. Medical Superintendent, Northern Railway Hospital, ... Respondents. New Delhi.

By Advocate Shri K.K. Patel.

## ORDER (ORAL)

## Shri Justice V.S. Malimath.

Shri Sharma, learned counsel for the petitioner, submits that the judgement of the Tribunal in this case has been complied with. Hence, these proceedings are dropped. Machinal )

P.J.L.C

(P.T. THIRUVENGADAM) MEMBER(A)

(V.S. MALIMATH) CHAIRMAN

"SRD" 310594